Statement
A monthwise Production of icon
(Figures in Matric Tors)

Mounth		ist Black formase	and Blast france
***			saas aaggeeeeeggeeee
[anang		- 7.3S	
Februare		7,168	
March		12 685	- 1 to 1 t
April		37,131	* * * * * * * * * * * * * * * * * * * *
May	.:	13.318	
ime		. 14.388	
fuly	•	14,362	
August	. *	16,888	
September		35 693	
October		18,465	7.7
November	1.8	18,226	
December	. **		6.3
#ac/camera	*.	23,520	
T	FEAS	173,019	4 6 50
1960			
January		25,436	32,347
Pebroary	6.	17,505	3 5,767
March	S .	17,690	24,724
Amil		38,395	14,392
May	A.	19,638	9,397
Inme:	4	18,356	7.659
July	2	20,875	
August	3.	23,194	
September		11,750	16,686
October		21,243	16,300
Nevember		33,848	18,258
December		28.138	17,705
Tor	3 1.	230,039	*************
1961		destaurant	
January		35,080	19,581
February	3	38,363	17,833
March	>	2,892	* ************************************
			21,789
April	4	37.03	31,103
May	*	16,362	28,033
jane .		8,003	23,613
Total.	+ 2	93,243	125,400
July		1.984	24.236

SHRI MAHESWAR NAIK: May I know il it is a fact that 'on account of some structural defects in the first blast furnace some parts of the third blast furnace were transferred for installation there, and that is the reason why the third blast furnace is lying idle?

SARDAR SWARAN SINGH: It has not been comm'ssioned foT the reason that I have already ventured to submit in the reply that I have just read out. I am not certain if for any case of extreme necessity any part from the third blast furnace was re-

moved temporarily for being used as spare part. I have not got that information with me, but that was not the reason for not commissioning the blast furnace.

to Questions

SHRI MAHESWAR NAIK: May I know whether the hon. Minister is aware that there is severe ciiticism against the production programmes 01 the Rourkela steel plant as against the other steel plants at Bhilai and Dur-gapux? If so, may I kn'ow whether the hon. Minister proposes to set up an independent Enquiry Commission to go into the matter and find out what the difficulties are that are responsible for this steel plant lagging behind the other steel plants?

SARDAR SWARAN SINGH: I am aware that production in these two blast furnaces has been below the rated capacity and, therefore, there is justifiable criticism. But there is no question of appointing any independent commission because the Hindustan Steel themselves are fully aware of the situation prevailing in Rourkela, and they are taking all possible steps to increase production. It is true that Rourkela has passed through a difficult period and there were unforeseen set-backs. But I think that to a large extent those setbacks have been overcome and we should look forward to a steady increase in production both in the blast furnaces and in the overall output of the Rourkela steel plant.

MR. DEPUTY CHAIRMAN: The Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

विकास समस्य स्थाप विकास समस्य स्थाप

*२००० क्योंपर्यक्ष का लिए देवी १ तथा महत्त्वाचे महा जा दलाने की कार करेंगे कि १

(ए) पंचा एक पारल नहिया के ब्ह्राव में परिकारण होने के कारण दिहाद एका इत्तरप्रदेश की सुच्च प्रकारों के की स्वी सीमा सम्बन्धी अन्दा सहा हो। मदा है उहकी मनशानं के लिए क्या इन राज्य ः इतारी ने केन्द्रीय संस्कार में बोर्ड प्रत्यंता की 🔅 :

Written Answers

(त) विद्वां, तो इस सम्बन्ध में के दीव र रकार की बोर ने बदा कार्यवाही की गई 8 3

^BOUNDARY DISPUTE BETWEEN BIHAR AND U.P.

- *200. SHRIMATI SHANTI DEVI: vV'll the Minister of HOME AFFAIRS oe pleased to
- (a) whether a request has been made by the State Governments of Bihar and Uttar Pradesh to the Central Government to settle the dispute about their frontiers which has arisen as a result of change in the course of the rivers Ganges and Ghagra; and
- (b) if so, what action has been taken by Government in this regard?]

गॅंड-कार्यभंत्री (श्री लाल बहादर) : (क) दोनों राज्य सरकारों ने प्रधान मंत्री की गंगा तथा घाषरा नहियाँ के साथ-साथ पत राज्यों के बीच एक निवित्त सीमा के विश्वांण के निष्ण एक मध्याय (arbitrator) ferrer evê en mûnt की थी।

(ख) राज्य सरकारों जारा मध्यस्य के निकार निकास की धारों जनाई जा रही है। इसके पूर्ण होने पर आगे की कार्यवाही की आएमी ।

t[THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) A request was made by the two State Governments to the Prime Minister to appoint an arbitrator for the settlement of a firm boundary between the States along the rivers Ganga and Ghagra.

(b) Terms of reference for the arbitrator are being finalized by the State Governments. Further action will be taken when this has been done.]

fEnglish translation.

ADULTERATION OF SUM SUPPLIED TO TROOPS

to Questions-

- *204. SHRI P. RAMAMURTI: Will the Minister of Defence be pleased to state:
- (a) whether systematic adulteration of Rum supplied to troops has been recently detected at Pathankot;
- (b) if so who are the suppliers of this Rum;
- (c) whether the culprits have been apprehended; and
- (d) what action has been taken in the. matter?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA):

- (a) No, Sir, No such case has come to our
 - (b) to (d) Do not arise.

FINANCIAL AID FROM U.S.A. FOR OIL EXPLORATION

- *205. SHRI P. RAMAMURTI: Will the Minister of Steel, Mines and Fuel be pleased to state:
- (a) whether the Government of United States have offered financial aid for the purpose of oil exploration in the public
- (b) if so, what are the details of the aid offered; and
- (c) whether the Government of India have accepted the offer?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) Not so

(b) and (c) Do not arise.

ALL PARTY CONFERENCE TO DISCUSS PROBLEMS RELATING TO COMMUNAL-ISM NATIONAL INTEGRATION

- *206. SHRI P. A. SOLOMON: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Prime Minister has decided to convene an All Party Conference to discuss the problems relating to communalism and national integration; and